SHRI SHYAMNANDAN MISHRA: Have the Government taken into account the interpretations of the constitutional position in this regard after 1956 as given in the United Nations and by Prime Minister Nehru, on the floor of this House?

MR. CHAIRMAN: Now, we resume the debate on the President's Address.

16,32 hrs.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS-Contd.

MR. CHAIRMAN: Shri P. K. Deo, you may continue resume your speech,

SHRI P. K DEO: I was narrating how a budding journalist and a BLD leader of Bolangir was done to death under the wheels of a Congress jeep and some big shots of the area were arrested and bail was also refused by the High Court But as the Criminal Procedure Code has been amended, they have been let off because no charge-sheet has yet been framed against them and, if no charge-sheet could be frumed within two months of the incident, the Criminal Procedure Code 18 very clear, that they should be let off. They have been let off and they are now creating havoc and are intimidating the witnesses. Only the other day we learnt with great regret how there was a firing on the peaceful procession of Jayaprakash Narayan from the Indira Brigade.

While talking about electoral reforms, the President has been silent about the role of the big money and foreign money which has been corrupting our elections and making the elections a mockery. The poverty and the ignorance of the people are being exploited. I would have welcomed the President's Address if he had given an indication that all the political parties should declare their assets and annually publish the statement

of their receipts and expenditure for public scrutiny. It will curb to a great extent the corrupting influence of money power and the partisan attitude of the big monopolists and money bags.

Regarding corruption, in every session, even though the opposition parties are very small, they have exposed various skeletons from the Congress cub-board and it is high time that there should be a Lokpal and Lok Ayukta an institution to go into public grievances and complaints. Even though the Government of India as early as 1971 introduced a Bill, it has not yet been passed by this House. That is why Jayaprakash Narayan, according to Mr. Masani, acts as the non-official Ombudsman of the nation.

While discussing the President's Address, I would like to point out that various irrigation projects and various hydel projects have been kept in abeyance. No clearance has been given by the Central Water & Power Commission because it is subject to adjudication by the Inter-State Water Disputes Tribunal. It is high time that clearance is given to the Upper Indiravati project in Orissa as also the Narmada project That would go a long way in solving the power shortage and the food shortage of the country. No indication is being given regarding the termination of emergency in this country. Emergency has been clamped down in the wake of the Pakistoni aggression in 1971 to meet the threat to India's security. The Union Government has been made a repository of vast powers the fundamental rights and other justiciability stood suspended. Sir, in the meantime, normalcy has been restored. There was the Cease-fire in December, 1971. There was the Simla Pact in 1972. We had the repatriation of prisoners of war in 1974. We had the mutual rostal telecommunication, visa and protocol agreements. These agreements have been signed. In the

Shri P. K. Deo.]

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meantime many general elections have been taking place in the States. So, there is absolutely no reason for the continuance of the emergency. the other hand, to our great dismay, we find, the Defence of India Rules is being used to extern political and social workers, to suppress their legitimate trade union movements, to breaking the railway strike and to ban social and political ciganisations and censor newspapers. MISA has been misused to detaining people without any valid grounds. In Bihar out of 300 persons detained under MISA 299 have been released by the High Court. is high time that the emergency powers enjoyed by the Government and the emergency which has been clamped down should be abrogateo.

Aftr going through the President's Address I have come to the conclusion that the Government is assuming dictatorial powers. Otherwise the head of the bigges; demonot have falicitated cracy would Sheikh Mujibar Rahman in Bangladesh, for whose liberation we shed our blood and sweat so much. And when Sheikh Majibur Rahman has a assumed sweeping presidential executive powers, and when he can even veto legislation which could be passed by the elected Parliament, can set up a single rational party, shutting out opposition parties, not a little finger here was raised by this Government.

Sir, while dealing with Foreign Affairs, the President has mentioned mostly regarding the visit of foreign dignifaries of the country. Our foreign policy is not well-defined, so far as non-alignment is concerned, the President has mentioned:

We greatly appreciate the support given by the USSR to our policy of non-alignment and friendship among all nations'.

I cannot understand why the USSR has been singled out. Our foreign policy is not subservient to Russian

Non-alignment is only superficial claim. It has no objective proof. Non-alignment is only an extension of the special relationship with the Soviet Union, Sir, we should have equal friendship with all big powers. We should not be sucked into these block power politics. Regarding the regional balance of power we should not be pawns in the international chessboard. We should have an independent foreign policy. We should be able to speak from a position of strength. It is a good thing that our foreign policy is being framed by an able Minister Y. B. Chavan but at the same time I cannot understand why there should be another person in the name of Mr. G. Parthasarathy who would be sitting over Mr. Y. B. Chavan and decide the foreign policy as Chairman of the Policy Planning Committee, a sort of Supre-Foreign Minister as pointed out by Shri Janeshwar Mishra.

It is because of our leanings to a particular big power that our neighbours, Shri Lanka and Nepal have their leanings more towards China, and South Asia has become a region of mutual suspection, tension and arms tace which we all dislike.

In this regard, I would like to point out that the Government of India cannot afford to be a propaganda media of USSR like our CPI friends. The design of the CPI is to capture power by infiltration into the ruling party and saliotaging the democratic institution which has been very well manifested in their Vijayawada thesis. It is a rity that in thirty years, we have failed even to earn the goodwill of all the nations.

Another thing I would like to point out is regarding the P.R.G - Provisional Revolutionary Government of South Vietnam. The President has mentioned about establishing a formal contact or more direct relation with the PRG of South Vietnam. I feel that it is not consistent with our

established

violence.

President's

Address (M)

domestic policy. When we condemn

violence. Sir, the PRG is an institu-

tion which is trying to overthrow the

with South Vitenam Government, It

is something like the Nagaland Na-

tional Council which calls itself the

Federal Government of Nagaland

after getting Chinese arms aid. Sir.

We have

Government by use of

diplomatic ties

was found. private and

we condemn the killings of the Inspector General of Police and other high officials in Mizoram by the Mizo hostiles. When we condemn the US arms to Pakistan, how can we support the supply of arms by the USSR to National Liberation Front of South Viet Nam which has now proclaimed itself to be the PRG or the Provisional Revolutionary Government?

So, I would bke to point out in this regard that the President's Address has completely belied all our expectation and it is far from satisfactory. It should be thrown lock, stock and barrel.

SHRI P. R. SHENOY (Udipi): Mr. Chairman, Sir, I use to support the Motion thanking the President for his Address on the eve of the current session.

Sir, the President dealt with rise in prices and I am glad that a considerable part of his Address is dealing with common man's problems. The hard ships of the people went on increasing from the days of Bangladesh war. When our country was trying to reduce the import of foodgrains and other essential commodities soon after the Sangladesh was over, with a view to achieving self-reliance, there were famines, droughts and cyclones in many parts of the country. Naturally, the Government had to fight all these problems on a humanitarian ground. Dut, just then, there was an international oil crisis and there was an increasing demand for every commodity everywhere and there was reduction in production. The result was that the prices went up rapidly and scarcity in many of the essential commodities

The Government took measures to check the rise in prices by putting a curb on expenditure both in plan as well as in non-plan, wasteful and developmental, unproductive public expenditure. And as a result the prices have been controlled to some extent and many of the essential commodities have become less scarce. I must point out to the Government that the price of rice is still going up gradually in the whole country and this is due to certain wrong policies followed by the State governments perhaps at the instance or with the approval of the Central Government. So, I request the Centre to take serious notice of this fact.

There is no doubt that inflation is a world phenomenon but it is also a fact that the adverse effect of inflation on the middle and the working class people of this country is a nonworld phenomenon. In other countries the wages and income have gone up rapidly in proportion to rise in prices but in our country the wages and incomes of the middle and the working class people have not gone up in proportion to the rise in prices and as a result the real incomes and wages of the common people have come down. It is the middle and the working class people who have made the maximum sacrifice during this inflation period and the Government should not forget these sections while forming plans and production programmes.

Sir the President rightly has con-"ratulated the nuclear scientists and engineers for the remarkable advance made in the nuclear field. The future of this country and the prosperity of this country and the responsibility of increased production by scientific methods lies in our engineers and scientists and not in the hands of monopolists and the economists who supply them economic theories. It is regrettable that these engineers and scientists do not get enough encouragement in the country and there is a

Address (M) [Shri P. R. Shenoy.]

President's

brain drain. I request the Government to formulate some scheme to see that this brain drain is reduced to the minimum and the scientists and engineers of this country contribute to the advancement of the people of our own country.

I am glad that the President has made a reference to corruption. The President is anxious to pass the Lckpal and Lokayukt Bill in the current year itself. I hope, that this Bill be passed in the current Session itself. Corruption grows rapidly whede there is wide gap between the income of a public servant and the income of a private individual who is a leading lawver or a busy doctor or a businessman. At higher level corruption represents greed for power and at lower level it represents an urge for survival. Sir, corruption can be reduced in the country only by taking some economic measures such as ceiling on urban property and other economic measures. I am glad the President has made a reference to certain economic measures which the Government will undertake during the current year. In the President's Address, it has been stated that the Government is undertaking different programmes for educational reforms In this, the Government has a fundamental duty. It is one of the Directive Principles that free and compulsory elementary education should be given to all children below fourteen Sir, it is 25 years since the Constitution came into force. Yet, this directive principle has not been fulfilled by the various Governments in the country. I hope the Government will give top priority to elementary education and see that all children below fourteen and above six vears are given free and compulsory education throughout the country Sir, in Karnalaka, Tamil Nadu and some other places, secondary education is free with the exception of convents and some other schools I hope that the secondary education will be made free throughout the country in

all the States without any exception. In colleges, some private managements find it difficult to run the colleges because they do not get sufficient grants, and therefore they are compelled to collect forcible donations from students by adopting questionable methods. I request the Government to see that the private managements do not resort to these questionable methods and see that they get enough grants.

Sir, one of the best methods of solving the un-mployment problem is self-employment Lakhs of educated young men can be employed, if they are encouraged to start small scale industries or fair price shops or hotels For this, they should or restaurants be given assistance by nationalised banks Nationalised banks do not give much assistance to small scale industries though we talk much about it. In fact, there are no guidelines to help small scale industries by the nationalised banks So. the nationalised banks should formulate some guidelines to help the small scale industries and other small units for promoting self-employment. The Life Insurance Corporation is taking no interest at all in the small man though it gets much business from the small man. Therefore the LIC should also take interest in this and it should also try to solve the problem of unemployment, by providing self-employment to our young men. Sir, we have given top priority in our Plans to irrigation and power. Bu, instead of dams, disputes are coming up over the river waters everywhere in the country. The Government should see that there are no more river water disputes and for that, the present River Water disputes Act should be amended and we should see that all the river water disputes are settled as quickly as possible.

Sir, there is shortage of power. In the Fourth Plan, we have not reached even 50 per cent of the target and 50 per cent of the capacity is not utilised. Government is talking

power generation. But, they are not giving sufficient aid to the States to increase the power generation. The Kali river project is a standing example. The Kali river project in Karnataka is not being implemented cuickly for want of funds. I would request the Government that they should provide enough funds for implementing the Kali river project so that the total power generation in the country can be increased

In this country, Sir, there are certain safeguards for linguistic minorities. But, Sir in Kerala, in the Kannada-speaking Kasargod taluk, the government employees are compelled to pass difficult tests in Malayalam. It is impossible to pass these tests Therefore, the Central Government should intervene and see that the insistence by the Kerala Government on Kannada-speaking employees to pass those difficult tests in Malayalam is removed.

श्री शिवनाच सिंह (मृशुन्): सभापति
महोदय राष्ट्रपति जी ने भ्रपने अभिभाषण
मे हमारे सामने देश की स्थिति का दीग्दंशन
किया है। उन के अभिभाषण पर जो अन्यबाद-प्रस्ताव प्रस्तृत किया गया है मैं उसका
समर्थन करता है।

हमारे देश का पिछला साल काफी संकटपूर्ण गुजरा है। हमारे सामने कई विक्कते आई, लेकिन देश के नेतृत्व में, और देश की जनता ने, दृढता के साथ उन का मुकाबला किया।

16.57 hrs.

[DR. HENRY AUSTIN in the Chair]

हमारी सरकार ने इस प्रकार के कदम उठाये, जिन का असर साल के आधिरी दिनों मे हमारे सामने आवा और हमारे देश में एक उल्टा ट्रेड गुरू हुआ जो कि सम्पूर्ण संसार मे आज तक नहीं हुआ है। दुनिया के दूसरे देशों में इनफ्लेशन शुरू हुआ धौर धाज भी वह आने ही वड़ रहा है । लेकिन हुमारी सरकार के उचित कदमों की वजह से हमारे देश में इनफ्लेशन का ट्रेड नं केवल क्का है बल्कि वह नीचे की तरफ गया है। यह हमारे देश के लिए बहुत वड़ी एचीवमेंट है।

माज हमारे सामने जो समस्यायें हैं, बे कुछ राजनैतिक बलों की वजह में हैं भौर कुछ हमारी माधिक नीतियों की वजह से हैं। हमारी माधिक नीति जितनी सुदृढ़ होनी चाहिए, वह उतनी सुदृढ़ नहीं हो पाई है। इस लिए हमें इम बारे में चिल्तन करना चाहिये।

हमारी देस एक कृषि प्रधान देस हैं लेकिन साथ ही हम इडस्ट्रियल सैक्टर को भी नेम्लेक्ट नहीं कर सकते । इन दोंनों क्षेत्रों के बारे में हम माज तक कोई निश्चित नीति नहीं बना पाये हैं । हमारे इंडस्ट्रियल सैक्टर में किस प्रकार का प्रावधान हो—हम प्राईवेट सैक्टर रख पब्लिक सैक्टर रखें या आयंट सैक्टर रखे इस बारे में हम कोई पूरा मन्यन नहीं कर पाये हैं । इसलिये माज भी हमारे देण में यह शंका है कि हम किस मोर प्रगति करें । माज समय मा गया है कि जब हम मपना माधिक विकास करना चाहते हैं तो किसी न किसी एक रास्ते को हमें मपनाना पड़ेगा ।

लोग पब्लिक सैक्टर की काफी मालोचना करते हैं। हम मानते हैं कि पब्लिक सैक्टर ने माज कुछ न कुछ मुनाफा करना मुक् किया है है लेकिन हम यह स्वीकार नहीं कर सकते कि पब्लिक सैक्टर का मुनाफा जितना होना चाहिए उतना हो पाया है। माज भी उस के मैनेजमेंट में काफी सुधार की गूंजायश्व है। जो मुनाफ़ा हुमा है उस का कुछ न कुछ श्रेय बढ़ी हुई कीमतों को है। इसलिए हमें इन बात से संतुष्ट नहीं हो जाना चाहिए कि पब्लिक [श्री शिवनाय सिंह]

सैनटर का सुधार ही चुका है बल्कि उस में सौर भी सुधार करने का प्रयत्न करना चाहिए। अब तक हम पब्लिक सैन्टर को मजबूत नहीं करेंगे तब तक इंडस्ट्रियल ग्रोथ के सम्बन्ध में हमारे देश की समस्याओं का निराकरण नहीं हो पाएगा। हम ने देख लिया है कि प्राईवेट सैन्टर सिर्फ इस लिए जनता को चूस पाया है कि उस को छूट मिली हुई है। इसलिए साज प्राईवेट सैन्टर पर संकुश लगाना पड़ेगा। 17.00 hrs.

हम देखते हैं कि पिछले दो सालों में जितना भी इनक्लेशन हुआ है वह उन देशों में हुआ है जिन की अर्थ-व्यवस्था किसी न किसी पूजी-बादी लाइन पर थी। समाजवादी देशों में इनक्लेशन में उतनी बढ़ोत्तरी नहीं हो पाई है जितनी पूजीवादी अर्थ-व्यवस्था में हुई है। हमें इस से सबक लेना चाहिए कि समाजवादी अर्थ-व्यवस्था से ही, हमारी समस्याओं का निराकरण हो सकता है। आज समय आ गया है कि हम इस बात पर विचार करें कि हम अपने इंडस्ट्रियल फील्ड में किस प्रकार की अर्थ-व्यवस्था कायम करना चाहते हैं।

दसरा निवेदन में कृषि के संबंध में करना चाहुंगा । कृषि के ग्रन्दर बढ़ोत्तरी हई है। लेकिन बाज भी इस प्रकार की समस्याएं हैं जो कृषि के विकास में बाधाएं पहुंचा रही हैं। राष्ट्रपति महोदय ने अपने अभिभाषण में कहा है कि एग्रीकल्चर सैक्टर में भाज जो स्थिति है उस से हम सब संतोष की सांस लेते हैं हमारी रबी की फ़सल मच्छी माने वाली है इसलिए भावों में गिरा वट आई है। लेकिन इस से हमें दूसरा खतरा भी है। माज रबी की फ़सल भन्छी हुई, भन्छा उत्पादन हुमा इसलिए हम प्राइज कंट्रोल कर पाते हैं या प्राइस रोक पाते हैं यह दोहरा खतरा है। हमें देखना पडेगा कि जितना भी एग्री हल वर फ़ील्ड में पैदा होता है वह सब का सब हम पब्लिक

विस्दीन्युमन सिस्टम के मार्फत कंज्युमर की पहुंचार्ये । इस के वो पहल हैं कि काश्तकार जो खेत के अंदर बैदा करता है उस को भी सम्बित दाम मिले भीर उस के साथ साथ कन्जम्मर को भी कीज सही दाम पर मिले। यह तभी सम्भव हो सकता है जब कि हम पब्लिक डिस्ट्रीब्युगन सिस्टम को मजबत बनाएं। जब तक वह मजबूत नहीं होता है तब तक न किसान को फ़ायदा होगा न कन्जयमर की फ़ायदा होगा। पिछले सालों में सरकार ने कुछ व्यापार प्रपने हाथ में लेने की चेच्टा की । गेहं का व्यापार और दूसरे व्यापार, धनाज का अयापार प्रपने हाथ में लेने की चेष्टा की। लेकिन कुछ ऐसे तत्व थे जिन्होंने उसका विरोध किया और सरकार की नीति को सफल नहीं होने दिया। किन्तु भाज समय है कि सरकार को इत ग्रोर ध्यान देना चाहिए ग्रीर मजब्ति से इस कदम को उठाना चाहिए ताकि जितनी भी पैदावार किसान करता है उस का व्यापार सरकार के हाथ में हो, कोई विचौलिया उस में न रहे। कन्जयुमर को ठीक दाम पर चीज मिले भौर प्रोड्यूसर को उस का उचित मृल्य मिले। इस प्रकार की व्यवस्था तभी भ्रासकती है जब कि पब्लिक डिस्ट्रीब्युशन सिस्टम के मार्फ़त हम इन चीजों का वितरण करें।

पिछले साल में जो समस्याएँ थीं वह का की ऊंचाई पर चढ़ चुकी थीं। इसलिए मजबूर हो-कर समाज को और सरकार को उन के लिए सोचना पड़ा। उस के अन्दर डी-होडिंग का कैम्पेन किया टैक्स इवेजन के ऊपर चैक लगाने की चेच्टा की और स्मिल्ग का एक बहुत बड़ा पाप जो हमारे यहां था उस को हमने कंट्रोल करने की चेच्टा की जिस से उस में थोड़ा बहुत नियंत्रण आया है। लेकिन आज सरकार के जो कदम थे, लोगों को ऐसा एहसास हो रहा है कि उन में कुछ दिलाई आई है। दिलाई का वातावरण बनता है तो उस में ये जितनी

भी खराब काम करने बाली ताक रे थी, जो समाज के साथ भीर देश के साथ खिल गढ कर रही थी उन के हौसले फिर बढ़ते हैं। जब तक उन के साथ सख्ती होती है वे लोग ठीक रहते है। लेकिन जैमे ही उन को थोड़ी बहत सहलियन मिली वे फिर सिर उठाने हैं। इसलिए कही ऐसा न हो जाए कि वे फिर अपना सिर उठाए। माज जो पब्लिक का फैर जो सरकार चलाते हैं उन के अन्दर पैदा हुआ है कि सरकार जिस वक्त चाहे किसी बुराई को शेक मकती है, साधारण जनता का यह विश्वास सरकार में कायम रहे तभी हमारी डेमोकेसी कायम रह सकती है और तभी हमारा समाज-वाद का नारा मफन हा सकेगा है। इसलिए इस समय कोई दिलाई नही होनी चाहिए श्रीर ग्राम जनता को यह विश्वास होना चाहिए कि सरकार के कदम इस म्रोर मजबूती से धागे बढ रहे है। इस तरफ सरकार को ध्यान देना चाहिए।

राष्ट्राति जी ने कृषि के नियं जिनना कहता चाहिये था उतना ग्रपने ग्रभिनाषण मे नही पहा है। यह बात मही है कि इस ग्रमिमाषण में देश की सब बातो नही कह लेकि । कृषि हमार। एक बहुत ही महत्वपूर्ण क्षेत्र है भीर जब तक कृषि का उत्पादन नही बहेगा, ऋषि का उत्था र नहीं होगा तब तक हम कोई विशेष प्रगति नहीं कर पायेगे। इसनिये मा नीय राष्ट्रानि जी इसके बारे में अधिक कहते तो हमे मन्तोप होता । ग्राज कृषि की ध्रनेक समन्याये हैं। किसान को विजली नही मिलती है, पानी नही मिलता है। श्चन्तप्रान्तीय श्चगडे पानी के भौर विजली के चल रहे हैं। इसिलये इस सम्बन्ध मे रेन्द्रीय मरकार एक इस प्रकार का विधेयक लाये, ऐसा एक कानून बनाना कि बिजली भौर पानी राष्ट्र की सम्पत्ति है। जब तक रेन्द्रीय सरकार वा इन पर नियत्रण नही होगा तब तक एक प्रान्त शिकायत करेगा , दूमरा प्रान्त शिकायत करेगा भीर जा डेकिसिट इलाके है व हमेणा नुकसान उठाने रहेगे। इमिनये तमाम पानी के ऊगर स्रोर जितनी भी नदिया है जो एक प्रान्त में दूसरे प्रान्त मे शंकर गुजरती है, उन सबके ऊनर केन्द्रीय भरकार का नियत्नण होना चाहिरे। उभके लिये चाहे किसी प्रकार की एथारिटी बन या जो भी हो, लेकिन ग्रापसी विवाद मुलझाये जाये, इस प्रकार का प्राव-धान होना चाहिये ।

इसी तरह में बिजली के सम्बन्ध में
निवेदन करना चाहूँगा कि प्र प्रान्त भीर प्रान्तों
के साथ प्रे देण की एक ग्रिड बने भीर जो भी
इलाके ग्राज बिजली पाने की क्षमता में नहीं
हैं उनको बिजली दी जाय । ग्राज यह होता
दै कि ग्राबिट्रेरी तराके से किसी प्रान्त की
बिजली कट गई किसी की वढ गयी।
इससे लोगों के निराणा होनी है भीर उनके
ग्रन्थर एक दुख की भावना पैदा होती है।
इस ग्रीर भी मरकार को ज्यान देना चाहिये।
इस दिक्षा में समुचित कदम उठाया जायेगा
तो उसका ग्रन्छा नतीजा ग्रायेगा।

[श्री शिवनाथ सिंह]

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विदेशों से द्रमारे जो संबंध है जनके बारे में भी राष्ट्रपति जी ने बहुत विस्तार से कहा है। हमे एक भाशा जगी थी बोडी बहुत पहले कि धमेरिका के साथ हमारे सबंध भक्छे बन रहे हैं। लेकिन भमेरिका की सरकार ने जो पाकिस्तान को हथियार देने का निर्णय किया है, जो प्राजकल काफी चर्चा का विवय है, उससे काफी हमें तकलीफ हं ग्रीर यह हमारी सरकार के ऊपर है कि वह किस प्रकार का अपना इत्यलुएस एक्यरमाइज करे, फिस प्रकार का परशएमन करे ।लेकिन उनको करना बाहिए जिससे भि हमारे रिलेशश में बिभाइ भी न होने पाये ग्रीर उसके साथ भाष समार में भक्ति ग्रसतुलन भी न होने पाये। पाकि-स्तान को इस तरह के हथियार जो ग्राज दम माल से नहीं दिये जा रहे थे. देकर धर्मरिकी सन्कार हमारी शानि को भीर हमारी सुरक्षा को खतरा पदा कर रही है और इससे दम क्षेत्र मे एक असत्तन जो कायम हो रहा है वह भी हमारे लिए चिन्ता का विषय है। हमारी केन्द्रीय सरकार को इस स्रोर विशेष ध्यान दे कर के इम समस्या को सलराना चाहिए।

सीर भी इस प्रफार की कई स्थस्थाए है। हमारे सास-पास दूसरे देशों हे खड़े बनाये जा रहे हैं। इसकी सोर भी हमारी सरकार ने ध्यान दिया है लेकिन अभी तक उत्तका कोई समुचिन रिजट नहीं ह्या पाया है। मैं इस सबस में इनना ही निवेदन धरना चाहगा केन्द्रीय सरकार मिक यह बहुत ही सहस समना है। इस सहस ससले को बहुत ही सहस् तरीके से सोचना चाहिए और इसका हा निकालना चाहिए।

राष्ट्रपित जी ने कोयले का खिक किया है कि हमारे देश के घटर घनुल भण्टार कोयते का है। लेकिन फिर भी हमारा दुर्धान्य है कि इमारे पाम कोयला जहा चाहिए वहा पहुंच नहीं पाता है और देश की रेले कोयले के प्रमाव में उन्द होती हैं जबकि कोयला हमारे पाम है भीर कीयले की निकालने के लिए हाब हमारे पास है, हमारे पास लेकर है, लेकिन फिर भी हम उस कोयले को निकाल कर समुचित स्थान पर नहीं पहुचा पा रहे हैं। यह हमारे लिए बड़ी चिन्ता का विषय है। इस भीर हमे प्यान दे। बाहिए।

तेल के क्षेत्र में चाहे बह सर्बें का क्षेत्र हो या उत्पादम का क्षेत्र हो हमारी मरकार ने बहुत ही अच्छे कदम उठाये है और आशा की जाती है कि अगले आने वाले चार पान सालों के अदर जहां तक खिनज तेल का सबन्ध है हम आत्मिमंग हो जायेंगे। यह एक बहुत बडी अचीवमेट है और इसमें हमारी जो एकोनामी है बहुत हद् तक उमे ठीक होने में सदद मिनेगी।

धन्त मे मै पुन केन्द्राय सरकार का ध्यान ऐकीय स्वर मेक्टर छोर पिछडे हुए प्रान्तो तथा डेजर्ट के जो इलाके है उनके इस्प्रवमट की तरफ दिलाना चाहता हू। उन इलाका में पानी अच्छी तरह में पहुंचाया जाय या बहा पर डेयरी हो, कैटिल बीरिंग हो इस प्रकार की यवस्था की जाय नाफि जो बैक्वर्ड इलाके है या डेजर्ट के इलाके है जैस राजस्थान का बहन बडा भाग है उसकी भी प्रोपेस हो सके और एक इम्बैलेंस जो हमार डेबलपमेट में झाया है डह रक्ष सके। इन्हों शब्दों के साथ मैं धन्यवाद ने प्रस्ताव का गमर्थन करता हू।

SHRI SYED AIIMED AGA (Baramulla) Sir, this accord with Sheikh Abdullah has removed the bitterness which was there during the last 22 years. It has created an atmosphere in which the misunderstandings have been removed. It has created a welcome change in attitude both on his part and on the part of the Plebiscite Front, who are also changing their name. All these things should be welcomed by all the people in the country. Sheikh Abdullah was a man who fought for the freedom of the country. He was there when Mabatma Gundhi,

Pandit Jawaharlal Nehru and Maulana Azad were there. He is a man of that age. He is a man of that calibre and it is to be welcomed that he has come back.

SHRI ATAL BINARI VAJPAYEE: Then why was he arrested in 1953?

श्री सेवद शहमद श्राना :

या न्व बहु भ समझे है और न सभन्नेगे मेरी बात दे और दिल उनको जो न दे सुप को जबा क्वीर।।

श्री घटल बिहारी बाजपेयी: यह देश बाले नहीं समझेरे कि जिसको 1953 में गिरण्नार किया उसको बजीरे श्राजम बना दिला गया?

SHRI SYED AHMED AGA: We forget certain things. It was Sheikh Abdullah who educated public opinion in Kashmir against partition. When Mr. Jinnah came to Kashmir, the people of Kashmir told him to go back. Shri Vajpayee forgets that. This is the contribution of Sheikh Abdullah. The stature of Sheikh Abdullah is very high. He s giving confidence to the people who have stood for integration. He has said a number times "I am for complete integration with the lest of the country". It was Sheikh Abdullah again who initiated steps for land retorms in Kashmir. We have not to this day land reforms anywhere else; it is only in Kashmir that we had land reforms

There was a class of people, who were landlords, and who were affected by this move They started an agitation in the name of Praja Parishad, and Sheikh Abdullah somehow felt irritated to such an extent that ho came down on them with a heavy hand. Because of his apprehensions he could not control himself and, therefore, he did sidetrack a little at that time when he was there.

Actually, the negotiations for accord were started by Panditji himself, who laid down the policy for this country, who laid down our foreign policy, who laid down the base for this country to grow. The basis this accord is that. Panditji initiated action and dialogue with him and brought him round, trying to bring him back to the mainstream where he was due. Because of the demise of Panditji and all that, we could not help it. Sheikh Abdullah went into wilderness for some time. Now Indiraii, our madam leader, has shown a sense of history. She is not thinking of the present times, of the present regime or the present strength. She is looking ahead at the future history. She has, therefore, called him back to the main stream to share the burden and to share the responsibilitie

Now Sheikh Abdullah is trying to go ahead with the rest of the country in the solution of the problems that face us today. Therefore, Sheikh Abdullah's stance has to be viewed in this context, in this background, and not on some things like article 370 and so on. It is the attitude that matters. It is the people of Kashmir who have to come here and say "this is our country". You cannot do it by laws. Laws have no meaning.

SHRI ATAL BIHARI VAJPAYEE: Really they have no meaning!

SHRI SYED AIIMED AGA. Now this accord has created some furore in Pakistan. Bhutto has given a call for hartal. The Jan Sangh here has also given a call for bartal in Jammu. They are thinking alike. Let me concentrate myself on the call for hartal given by Bhutto. That hartal may be there whether partial or complete, but it shows the attitude of Pakistan that they have felt unnerved

At this time, I am reminded of other things which are perhaps more

[Shri Syed Ahmed Aga] important and which we must take note of.

What is the attitude of the United States. They have lifted the embargo on the arms supply to Pakistan. Obviously, they are not happy with this accord that has taken place They are also not happy with the normalisation of relations between India and Pakistan. They do not want the Simla Agreement to be implemented. That is why Mr. Ford is lifting the embargo on the supply of arms to Pakistan

What else is Mr. Ford doing, Mr. Ford has done this in spite of the assurance given by Dr Kissinger here, when he met the press, that they will see that there will not be an arms Why it Ford is doing these things is occause he is not happy with us as we have always had an independent foreign policy We have always supported the Arab cause and have stood by the African Laboration Movement. We gave shelter to Bangla Desh refugees We fought back Pakistan, whom they gave arms and liberated Bangla Desh; the Seventh Fleet had to go back

There was our nuclear explosion Now he says "I am giving arms to Mr. Bhutto because, I want balance of power". What balance of power? He only wants something like a confrontation between India and Pakistan: therefore, he is aiming Mr. Bhut-He wants Mr Bhutte to have a confrontation with us Why does Mr. Bhutto want to co this? It is because he has he own difficulties In North West Frontier there was the ascassingtion of Sherpao and the upsurge following it and the steps Bhutto had to take to suppress that

Then, there was a news item some days ago—it was announced by the Chief Whip in the Orissa Assembly—that a cheque from a foreign agency was sent for acception to Java Prakash on his armal there is that not CIA? Then, Java Prakash also says

that there should be complete disobedience by the army, the civit servants and the police. He wants complete anarchy He has also said other things.

Then, we heard the news yesterday that in New York a book had been published. That book has used filthy language about the daughter of the Prophet of Islam and his wife. That book has come here for subversion.

Then, the United States Information Service printed the Koran in Calcutta. Unbound sheets of that were printed in such a way that the persons working there and the United States Information Service men could take out these papers and give them to the grocers for use as paper bags again for prompting subversion.

The United States is wanting that there should be subversion in the country. They are encouraging movements like that of Juya Prakash Narayan. All that means that they want to weaken the Government here.

They are not content with They have brough at Diego Garcia large number of military assenal and personnel They are trying to overawe all the littoral countries have taken Waserah from Oman The Sheikh of Onan also wants to overawe his people He says, "I have given the island but military aid is coming. let the United State, be there and let everyling clse also be there." it Gwadar and Makaian in the Araman Sea, Pakistan is offering port failities to USA This is important beause in an emergency the United States can obstruct the flow of oil supplies from the Gulf States, whether if is from the Iraq or Sauli Arabia or the Gulf States, to this country. The United 'tates of Ame aca is not sitting They are trying in every positive manner to harm our country. That is where our attention should go, and not to irticle 570 and to these small things which are being talked about.

It is the threat of Americans that must be in our mind. We must think over it as to what they are doing. They do not want peace in the sub-continent. We were hoping that, perhaps, the Asian Collective Security would succeed. But what is Kissinger doing? He is offering a partial Peace Plan for Asia. He is trying all these divide the Arab things which will world and dividing the Arab world means that, again, the United of America would be there and there will be no peace in the sub-continent of Asia.

I am happy that today's news, perhaps, from Cairo was that Sad it had said that the Geneva Conterence has been accepted by the United States of America. The suggestion had come from Brezhnev that there be a Geneva Conference in which the PLO must be there as an equal member. If that happens it can be that there may be peace. I have still a feeling that the intentions of the United States of America, so far as we are concerned, are something about which we must be very careful.

I am also happy about this thing that the Defence Minister of th Soviet Union is here accompanied by the Chief of the Air and Naval Forces. It is very important that we manufacture all sophisticated weapons in collaboration with them and their advice. We have got 3000 miles long coast.

What I say is, while on the one hand, we must be careful about the move of the United States of America, on the other hand, we must welcome the collaboration, the cooperation and the assistance that we are getting from the Soviet Union.

I would also like to invite your attention to the usual ways of creating confusion here by saying that both the super powers are in the Indian Ocean. The Soviet Union being in the Indian Ocean has no meaning. For the United States of America, the Indian Ocean is a place which is very important to them. Therefore, they are trying

to confuse it. This thing is also confusing the people. We must be very clear on this.

What are the intentions of the United States of America both in the Indian Ocean and in the littoral States and inside the country also by creating confusion which is being done here, by having "March towards Parliament" disobedience by Civil servants" and all that. All these things we must clearly know. What is JP's 'Total Revolution' slogan?

I conclude by quoting a verse in which I would say what JP means and what JP really says.

मकसूदं बनां प्रीर है, अंदाजे बयां और,

He says something but he actually means something else.

तस्वीर के दो कल है, ग्रांस ग्रीर निहां ग्रीर।

There are two sides of the picture. What is visible is different; what is not visible is the real thing.

With these words, I support the Motion of Thanks on the President's Address

श्र मरी टी० लक्ष्म कान्तम्मा (खम्मम): मभापति जी, यह श्रन्तर्राष्ट्रीय महिला वर्ष है। इस सदन ने ग्रीर सरकार ने मैं ग्रनरोध करती है कि ग्रन्तर्राष्ट्रीय महिला वर्ष के ग्रन्त तक हमारे देश में महिलाओं के प्रति जाने. अनुनाने या रूढि के कारण या अज्ञानवन जो पक्षपात ग्रीर भेदमाव बरता जा रहा है उसका अन्त होना चाहिए। व्यक्तिगत मझे इस बात का खेद है कि जितने सदस्यों ने गहां भाषण दिये उन्होंने भहिला समस्यामों के बारे में किमी ने कुछ नहीं कहा। य्यक्तिमत कानन में, विरासत भादि में स्त्रियों भीर पुरुषों के ग्रधिकारों में जो भन्तर पाया जाता है उसे पूरी तरह दूर करना चाहिए। भहिलाओं के विरुद्ध जो पक्षपात किया जाता है बह मनज्य गौरव के विरुद्ध है। इन मुधारों के [श्रीमति हो लक्ष्मीकान्त्रमा]

लाने मे ससद को कोई कठिनाई नही होनी चाहिए। इसका उल्लेख राष्ट्रपति जी के भाषण मे भी होता तो ज्यादा श्रच्छा होता। इस दिशा में भारत मरकार द्वारा किये जा रहे कार्यक्रम का वर्णन ग्रगर भाषण मे होता तो ग्रन्छा होता। एक लेख मे श्री ग्रार० डी० मिलक ने कहा है कि इस देश में महिलाओं की कान्ति इतनी ढीली क्यो है ? इसके वारे मे वे कहते है नि महिलाओं के उद्घार मे विलम्ब होने की जिम्मवारी हम पर है, जो महिला मसद सदस्य या भिनिस्टर है, इन सब पर ह । ससद मदस्यो ने महिनात्रों के उत्थान को च्चपने विशेष उत्तरदायित्व के रूप में स्वीकार किया ही नही। हम इस बात को स्वीकार करते है कि इतने वर्षों में हम ससद सदस्यों ने जो किया है उस पर सगर विचार बरे तो पायेगे कि बहुत कम काम किया है। और बहत कर सकते थे, जो कि हम ने नहीं किया **1**

मभापति महोदय, कम से कम सोशलिस्ट कन्टीज मे कुछ प्रयास हम्रा है । मैंने श्री इन्द्रजीत गुप्त से बाहर पूछा कि महिलाओ के वारे में कुछ थोडा सा बोलिये। हमारे देश मे कोई भी पार्टी हा मेरे ख्याल मे बुर्जुआ की तरह है। महिलाओं की वर्तमान स्थिति का बिश्नेषण करने के लिये सरकार ने एक समिति बनायी थी श्रौर उस ने हाल ही मे भ्रपनी रिपोर्ट दी है जिस के भ्रनसार महलिाम्रो की दशा कई क्षेत्रों में मत्यन्त दय-नीय है। यह बात भी स्पष्ट होती है हमारे सविधान और प्रन्य कानुनो द्वारा दिये गये समान ग्रधकारों से भारत की ग्रामीण महिलाये बड़ी हद तक बचित रही ह भीर उन के जीवन मे कोई परिवर्तन नही ग्राया है । यह श्विद्धां में लिखा गय है। निरी जाति का राजनीतिक ग्राधि । ग्रीर सामाजिक उद्घाह बडी हद तक नगर समाज तक ही सी मित रहा है। देश के देह तो में फैली हुई कोटि-ोटि महिल भ्रो को उसका फल नहीं मिला भौर कोई सभावना भी निकट भविष्य में नहीं दिखती ।

Import Licences

for Polyester Fibre (HAS DIS)

MR CHAIRMAN Now it is 5-30 pm We have to pass on to the next item. The hon. Member may continue her speech tomorrow

श्रीमती लक्ष्मीकान्तका सभापति जी, मैं अनुरोध करती हूं कि हमको ज्यादा ट इस विधा जाया

MR CHAIRMAN We shall see to morrow

17 30 hrs.

HALF AN-HOUR DISCUSSION

Issue of import licences for Polyester
Fibre

MR CHAIRMAN We now take up the half an hour discussion Shri Madhu Limaye to raise it

श्री मधु लिसये (बाका) महोदय, 6 दिसम्बर को जो ताराक्ति प्रशन मैंने पोलिस्टर फाइबर के आयात के बारे मे पूछा था उस ना जो जवाब मन्नी महोदय के द्वारा दिया गया उसी पर यह ग्राज की बहस भाधारित है। मेर प्रश्न के उत्तर मे मत्री महोदय ने कहा था जिन लोगो को पोलियेस्टर फाइबर ग्रामात करने की छुट दी गई थी उस के बारे मे जान-कारी इकटठ। की जा रही है। भौर सदन के सभास्थल पर रखा जाएगा लेकिन ढाई महीने के बाद भी मन्नी महोदय ने पे लिस्टर फा जिर के स्रायात के बारे में सदन को वि वास मे लने का काम नहीं किया। इसलिए सब से पहले मैं चाहगा कि हम लोगो की भोर से भौर इस सदन की भीर से इन्होने भपने कर्त्तव्य को पूरावरने मेज इक्सर इस्रोर ध किंगा है. उावाले कर श्राप इनकी फटवारिये, डाटिये ।